

Decision of G-8 summit

2918. SHRI P. RAJEEVE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware about the decision of G-8 summit regarding enrichment and reprocessing technology;

(b) if so, the impact of this decision on Indian nuclear programme; and

(c) whether Government has taken any precaution to pressurize the Nuclear Suppliers Group (NSG) before formulating new guidelines regarding enrichment and reprocessing?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Yes. Government has seen the G-8 L'Aquila Statement on Non-Proliferation.

(b) and (c) India has developed indigenous technology which can support the domestic nuclear energy programme. The issue of further strengthening of NSG guidelines with regard to ENR exports has been under discussion at the NSG. As envisaged in the NSG decision of 6th September 2008 granting a clean waiver for India to engage in civil nuclear cooperation with members of the NSG, Government is in consultation with the NSG on all aspects related to civil nuclear cooperation.

Terror attack in Afghanistan

†2919. SHRI Y.P. TRIVEDI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the people of Indian origin working in Afghanistan have been killed in a recent terrorist attack over there; and

(b) if so, the number of people killed and details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) There have been 13 fatal Indian casualties resulting from terrorist related incidents in Afghanistan since November, 2005, the last being in February, 2009.

Strain between India and China

2920. SHRI Y.P. TRIVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the relationship between India and China have been strained due to a small area in Sikkim;

(b) whether China has staked claim on this area and threatened to remove heap of stones lying there; and

(c) whether in view of the above India has banned the entry of Chinese army into Indian territory?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) No.

(b) and (c) Does not arise.

†Original notice of the question was received in Hindi.